

**Central Administrative Tribunal, Lucknow Bench, Lucknow**

**CONTEMPT PETITION NO.34/2009**

**IN**

**ORIGINAL APPLICATION No.424/2008**

This the 19<sup>th</sup> day of August, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)**  
**Hon'ble Dr. A.K. Mishra, Member-A**

Prem Shanker Prasad, aged about 51 years, S/o Sri Yadunath Prasad, R/o House No.231 B, New Loco Colony, Northern Railway, Varanasi.

.....Applicant

By Advocate: Sri Amit Verma holding brief for Shri A. Moin.

**Versus**

1. Renu Sharma, Divisional Railway Manager (P), Northern Railway, Hazratganj, Lucknow.

.....Respondents

By Advocate: Sri S.Verma.

**ORDER (Oral)**

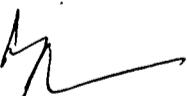
**Hon'ble Ms. Sadhna Srivastava, Member (J)**

Shri Amit Verma holding brief for Shri Amit Verma, counsel for applicant.

Shri S. Verma , counsel for respondents.

The counsel for applicant states that the order passed by this Tribunal has already been complied with therefore, C.C.P. may be dismissed.

Resultantly, the C.C.P. is dismissed. Notice discharged.

  
**(Dr. A.K. Mishra)**

**Member (A)**

  
**(Ms. Sadhna Srivastava)**

**Member (J)**

Amit/-